

1	2	3	4	5
4.	Karnataka	19	25	N.A.
5.	Kerala	6	3	3
6.	Meghalaya	1	1	9
7.	Nagaland	Nil	Nil	8*
8.	Orissa	4	5	N.A.
9.	Tamil Nadu	2	4	N.A.
10.	West Bengal	2*	3*	4*
		39	45	31

*Calendar Year

Introduction of Trains

591. SHRI BASU DEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to introduce some long distance passenger trains from Kharagpur, Asansol, New Jalpaiguri and Patna; and

(b) if so, by when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Introduction of long distance passenger trains including those from Kharagpur, Asansol, New Jalpaiguri and Patna is a continuous process and is subject to operational feasibility, traffic justification and resource availability.

Frequency of Rajdhani Express

592. SHRI RUPCHAND MURMU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal to increase the frequency of Bhubaneswar Rajdhani Express and to provide its stoppage at Kharagpur.

(b) whether there is also a proposal to hand over the train to South Eastern Railway.

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) There are no such proposals at present

(c) Does not arise.

(d) Operational and resource constraints

Committee on DPEA

593. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Committee formed to look into Drugs Prices Equalisation Accounts is empowered to look into

the cases where no amounts were determined before 1991;

(b) if so, whether any notification in this regard has been issued empowering the Committee to look into the cases where the amounts were not determined in 1990;

(c) whether any demand notices were issued after the cessation of Drugs (Prices Control) Order, 1979; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SISRAM OLA):

(a) and (b). Yes, Sir

(c) and (d) Yes, Sir Demand notices amounting to Rs. 309.00 crores, assessed on tentative basis, have been issued in 131 cases after the replacement of the Drug (Prices Control) Order 1979 by DPCO 1987 which protected the liabilities accrued during the period of DPCO, 1979.

Eviction Operation

594. DR. JAYANTA RONGPI : Will the Minister of RAILWAYS be pleased to state :

(a) whether any eviction operation was proposed around Maibang station of Lumding-Badarpur section of North Frontier Railway during the last three years.

(b) if so, the reasons therefor; and

(c) the details of such proposal including the status of the land in question especially if the said land was transferred to the Railways by any competent authority?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir

(b) Eviction proceedings were made against encroachers who were unauthorisedly occupying Railway land at Maibang

(c) In Dec'93, an eviction proposal was made to evict 244 encroachers who were unauthorisedly occupying Railway land at the Quarry Siding at Maibang. However, physical eviction was not carried out on the advice of the State Government. The land in question belongs to the Railways.

[Translation]

Expenses on Habeebganj Railway Station

595. SHRI SUSHIL CHANDRA : Will the Minister of RAILWAYS be pleased to state :

(a) the total estimated layout for the construction of Habeebganj Railway Station of Bhopal and the total expenditure incurred thereon upto 30.3.1996;

(b) the estimated amount likely to be spent on it during the year 1996-97; and

(c) the names of Mail and Express trains, which are not having any stoppage at Habibganj Railway Station at present and are likely to have stoppage there during the year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) (i) Total sanctioned cost for development of Coaching Terminal Facilities at Habibganj is Rs. 10.22 crores

(ii) Expenditure incurred upto 31.3.96 is Rs. 9 crores

(b) This information will be available in the Budget documents which would be laid on the House later today

(c) At present there is no proposal to provide stoppage of any additional Mail Express train at Habibganj

[English]

Audio Visual Alarm System

596 SHRI KRISHAN LAL SHARMA : Will the Minister of RAILWAYS be pleased to state

(a) whether the Bharat Electronics Limited has developed an automatic audio-visual alarm system for the unmanned level crossings, and

(b) if so, whether these have been put on the trial basis, and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Yes, Sir

(c) The train actuated radio based warning system designed and developed by M/s Bharat Electronics Ltd was tried out at two level crossing near Bangalore. The outcome of trials on these two level crossings is encouraging. Further, extended trials on eight more level crossings are underway on Northern, Southern and South-Central Railways

[Translation]

Loss Due to Water Overflow

597 SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that there has been a great loss of life and property worth crores of rupees due to the overflow of water from the drains

in the residential and commercial areas in Agra as the officers working in Ganga Action Plan did not allow to open the gates of the drains at the time of heavy rains.

(b) if so, the action taken by the Government against the officials responsible for this havoc; and

(c) the amount of compensation paid to the affected persons as a result of this loss?..

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) and (b). The overflow of water from the drains in Agra leading to flooding of residential and commercial areas had nothing to do with the pollution abatement programme for river Yamuna under Ganga Action Plan - Phase II. The gates on the drains discharging into the river Yamuna were already open at the time of heavy rains. However, such overflow from the drains occurred as these were checked with silt and garbage

(c) Till 11th July, 1996, an amount of Rs. 9.76.600 had been paid as compensation to the affected persons by the State Government.

[English]

Criminal Cases Against Police Officials

598 SHRI RAJIV PRATAP RUDY : Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of Delhi Police officials arrested for their involvement in the criminal cases during the last one year,

(b) the action taken against these officials, and

(c) the steps taken to ensure strict discipline among the law enforcing agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) Two hundred Delhi Police Officials have been arrested in 160 criminal cases during the last one year between 1.7.1995 and 30.6.1996

(b) Details of the action taken are given in the enclosed statement

(c) The Delhi Police has been taking deterrent action against errant officials. This includes registration of cases, suspension, initiation of departmental inquiries, summary dismissal in suitable cases, etc. The training syllabus, both for initial training and refresher courses, is being revised so as to bring about the required behavioural changes among policemen. Briefing is also being given by senior officers to the members of the force through "Sampark Sabhas". A close watch is kept on the conduct of those policemen who come to adverse notice.